

semester system and choice based credit system in section 6 thereof. The Government have accorded a high priority to extending academic reforms to other Central Universities also.

Academic opportunities for SC/ST pupil

1120. SHRIMATI T. RATNA BAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the SC/ST pupil after passing Tenth class are not getting good academic opportunities;

(b) if so, the details thereof, State-wise especially in Andhra Pradesh;

(c) the exact reasons for such position; and

(d) the steps being taken to encourage and creating awareness among the SC/ST pupil through AIR and TV even in remote and agency areas in Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) No, Madam.

(b) and (c) Do not arise.

(d) Various steps have already been taken by the Government to encourage the SC/ST pupils as well as for creating awareness about various opportunities available to them through AIR and TV all over India, including Andhra Pradesh. News Service Division of All India Radio has been giving coverage on the issues affecting the common man and how the various schemes of the Central government provide opportunities for the development of SCs/STs, OBCs, Minorities, etc. Development Communication Division (DCD) of Doordarshan has produced programmes on various subjects, including education. The Indira Gandhi National Open University (IGNOU) has been imparting its educational programmes through various Gyan Darshan channel and Gyan Vani FM Radio Station. It covers whole of India, including Andhra Pradesh. Further, Society for Andhra Pradesh Network (SAPNET), have provided connectivity to selected state-run educational institutions and a large number of first generation learners at the institutions are getting benefitted from the programmes.

Circulars issued by UGC regarding admission in unapproved colleges/centres

1121. SHRI O.T. LEPCHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the University Grants Commission (UGC) has issued circular cautioning students and advised them not to take admission in the unapproved off campus, off shore campus, new developed study centre, colleges and institutions affiliated to deemed universities;

(b) if so, what are the reasons of issuing such circulars; and

(c) what is the reason that on the one hand Ministry is recognizing the deemed university and other hand issuing such a circular?